

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.113
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd

.....Applicant

V/s

Summan Phosphates & Chemicals Ltd

.....Respondent

Order delivered on 12/10/2023

Coram:

P. Mohan Raj, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ld. Adv. Mr. Manish Kaushik

For the Respondent

: Ld. Adv. Mr. Vijay Assudani

ORDER

Due to the paucity of time, the matter could not be heard.

List the matter on **07.12.2023**.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Sd/-

P. MOHAN RAJ
MEMBER (JUDICIAL)

Narendra S. Tomar/Stenographer